

ITEM NO.72

REGISTRAR COURT. 1

SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 15637/2023

THE STATE OF TAMIL NADU & ORS.

Petitioner(s)

VERSUS

N. DEVANATHAN & ORS.

Respondent(s)

([ Only SLP (C) No. 16717 of 2023, 16959 of 2023, 16723 of 2023, 17675 of 2023, 16989 of 2023, D.No. 26064 of 2023 and D. NO. 26184 of 2023 are listed under this item ] )

WITH

Diary No(s). 26064/2023 (XII)  
(FOR ADMISSION and I.R. and IA No.159237/2023-CONDONATION OF DELAY  
IN REFILING / CURING THE DEFECTS)

SLP(C) No. 16723/2023 (XII)  
(FOR ADMISSION and I.R.)

SLP(C) No. 17675/2023 (XII)  
(FOR ADMISSION and I.R.)

SLP(C) No. 16717/2023 (XII)  
(FOR ADMISSION and I.R.)

Diary No(s). 26184/2023 (XII)  
(FOR ADMISSION and I.R.)

SLP(C) No. 16959/2023 (XII)  
(FOR ADMISSION and I.R.)

SLP(C) No. 16989/2023 (XII)  
(FOR ADMISSION and I.R.)

Date : 08-07-2024 This petition was called on for hearing today.

For Petitioner(s)

Ms. G. Indira, AOR  
Mr. P Gandepan, Adv.  
Ms. Larika Khandelwal, Adv.  
Mr. Ashwini Kumar, Adv.  
Ms. D Poornima, Adv.

For Respondent(s)

M/S. Ram Sankar & Co, AOR  
Dr. Ram Sankar, Adv.  
Mrs. Harini Ramsankar, Adv.  
Mr. G Jai Singh, Adv.  
Ms. Dakshita Sangwan, Adv.  
Ms. Divya, Adv.  
Ms. Robab Khan, Adv.  
Mr. P Srinivasan, Adv.  
Mr. Muthu Ganesh Pandian, Adv.

Ms. Rohini Musa, AOR  
Ms. Patil Rekha Chandra Gouda, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Diary No(s). 26064/2023

Application for substituted service has been filed in respect of respondent nos.1 to 3 and is allowed. Four weeks time, is granted to Ld. Counsel for the petitioner to file proof of publication.

SLP(C) No. 16723/2023

Service is complete on respondent nos.1, 3, 4 and 7, but none has entered appearance.

Four weeks time, is granted to respondent no.4 to file counter affidavit.

Application for substituted service has been filed in respect of respondent nos.5 and 6 and is allowed. Four weeks time, is granted to Ld. Counsel for the petitioner to file proof of publication.

SLP(C) No. 17675/2023

Four weeks time, is granted to respondent no.1 to file counter affidavit.

Service is complete on respondent nos.2 to 4, but none has entered appearance.

Application for substituted service has been filed in respect of respondent nos.5 and 6 and is allowed. Four weeks time, is granted to Ld. Counsel for the petitioner to file proof of publication.

**SLP(C) No. 16717/2023**

Application for substituted service has been filed in respect of respondent nos.1 and 2 and is allowed. Four weeks time, is granted to Ld. Counsel for the petitioner to file proof of publication.

**Diary No(s). 26184/2023**

Respondent no.2 has already filed counter affidavit.

Application for substituted service has been filed in respect of respondent nos.1, 3 and 4 and is allowed. Four weeks time, is granted to Ld. Counsel for the petitioner to file proof of publication.

**SLP(C) No. 16959/2023**

Four weeks time, is granted to respondent no.2 to file counter affidavit.

Application for substituted service has been filed in respect of respondent nos.1, 3 and 4 and is allowed. Four weeks time, is granted to Ld. Counsel for the petitioner to file proof of publication.

**SLP(C) No. 16989/2023**

Respondent no.1 has already filed counter affidavit.

Application for substituted service has been filed in respect of respondent nos.2 to 5 and is allowed. Four weeks time, is granted to Ld. Counsel for the petitioner to file proof of publication.

List again on 23.08.2024

**SUJATA SINGH**  
Registrar